


NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/151/2016
NAME OF THE PETITIONER(S) : G. Senthil Raj
NAME OF THE RESPONDENT(S) : M/s Indo Mikasa Green Lighting Private Limited & 4 others
UNDER SECTION : 397/398, 399, 402 & 403

S.No.	Name (in Capital)	Represented by	Signature
1.	AR. Ramanathan	Counsel for 2nd & 3rd Respondent	

ORDER

PCS representing the petitioner called but absent. No representation. Shri A R Ramanathan, counsel for R2 & R3 present. In view of the absence of the PCS representing the petitioner before this Bench, counsel for respondents is directed to inform the next date of hearing for his presence for considering the matter. Last and final opportunity is provided for his appearance failing which appropriate order will be passed. Put up on **20.07.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)